

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3113

ANSWERED ON:15.03.2011

JJ COLONIES

Singh Rajkumari Ratna;Vasava Shri Mansukhbhai D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the names and number of Jhuggi Jhopari (JJ) colonies in Delhi, location-wise;
- (b) the steps taken to given ownership rights to the residents of these colonies;
- (c) if so, the reasons therefor;
- (d) whether some houses of JJ colonies have been sold through power of attorney;
- (e) if so, the reaction of the Government on deprivation of ownership rights to these people; and
- (f) the corrective measures adopted by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to(f): The information is being collected and will be laid on the Table of the Sabha.